National Company Law Tribunal Allahabad Bench

CPNO. 36/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Bridge &- Solutions Put Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. ADITYA SINGY
2. Shahid Kazmi Abbrocate. Respondent

CP NO.36/ND/2015

Sh. Aditya Singh, Advocate for the petitioner. Sh. Shahid Kazmi, proxy on behalf of Sh. Pankaj Jain, Advocate for the respondent.

Counsel for both the parties submit that pleadings in the present case are almost completed. Hence, the case may be fixed for final hearing on 20th February, 2018.

Dated:12.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)